HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRA No. 49/2016 IA Nos. 01/2016 & 02/2018

Jarnail Singh ...Appellant(s)

Through:- Mr. O.P Thakur, Advocate.

V/S

State of J&K ...Respondent(s)

Through: - Mr. Rajesh Thappa, Dy. A. G.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Rajesh Thappa, learned Deputy Advocate General has filed the nominal roll.

Heard learned counsel for both the sides.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 Tarun